

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 19 (ND) 2007
29(ND)/2009



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016.

NAME OF THE COMPANY: Mr. Ram Babu

Vs.

M/s Target Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Dr. Pawan Jaiswal	CMA	Petitioner	
2.	RAM BABU			

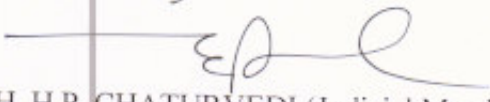
Order dated 07.12.2016

CP No. 19 (ND)/2007 Mr. Ram Babu Vs. M/s Target
Construction Pvt. Ltd.

Proof of service is filed. However, there was no sufficient time after service of notices. Therefore, Dr. Pawan Jaiswal is requested to send notices again to the respondents by speed post without delay and list the matter on 09.01.2017. Shri Pawan Jaiswal is requested to see at least a week time should be available to the respondents to appear after service of notices.

List on 09.01.2017.


SH. V. S. R. AVADHANI (Judicial Member)


SH. H. P. CHATURVEDI (Judicial Member)

Dated 07.12.2016